

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF PAVAN POPLAR LIMITED

1.	Name of Corporate Person	PAVAN POPLAR LIMITED
2.	Date of Incorporation of Corporate Person	27th March, 1995
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U01100MH1995PLC128849
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	Indian Mercantile Chambers, Ramjibhai Kamani Marg, Ballard Estate, Mumbai, Maharashtra, India, 400001
6.	Liquidation Commencement Date of the Corporate Person	1st August, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road, Gundavali, Andheri East, Mumbai – 400069 dilipjagad@hotmail.com, +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence: pavanvolliq@gmail.com
8.	Last Date for Submission of Claims	31st August, 2025

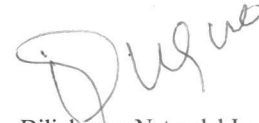
Notice is hereby given that the Pavan Poplar Limited has commenced voluntary liquidation on 1st August, 2025.

The stakeholders of Pavan Poplar Limited are hereby called upon to submit a proof of their claims, on or before 31st August, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Dilipkumar Natvarlal Jagad

Date: 4th August, 2025

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462

